Left Wing Extremists

- 1100. SHRI HUSAIN DALWAI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of Left Wing Extremists killed in counter insurgency operations in last three years till date, year-wise, State-wise details thereof;
- (b) the number of Left Wing Extremists currently in jails for naxal offences, Statewise details thereof;
- (c) the number of surrenders by Left Wing Extremists during last three years till date, the State-wise details thereof;
- (d) the funds earmarked and spent on counter insurgency operations during last three years, year-wise, State-wise details thereof; and
- (e) the funds earmarked and spent on reward and rehabilitation of surrendered Left Wing Extremists during last three years, year-wise and State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) The State-wise details of Left Wing Extremists (LWE) killed in counter insurgency operations and number of LWE surrendered for the last three years is given in the Statement-I (See below). Law and order being a State subject, data regarding number of LWE currently in jail is not maintained at the Central Government level.

(d) and (e) 'Police' and 'Public Order' being State subjects, Central Government monitors and supplements the efforts of the State Governments over a wide range of security and development related measures in the LWE affected States. Thus, no Central funds are earmarked specifically for counter insurgency operations, reward and rehabilitation of surrendered cadre.

The Central Government under the Security Related Expenditure (SRE) Scheme, reimburses the 10 LWE affected States Governments, for the security related expenditure such as ammunitions, training to the State Police Forces, hiring of weapons/vehicles including helicopters and communication equipment, and for rehabilitation of LWE cadre surrendered with or without arms. The funds released under SRE for last three years is given in the Statement-II.

Statement-I State-wise data of Left Wing Extremists killed and surrendered from 2013 to 2016 (as on 30.06.2016)

State	2013		2014		2015		2016	
	LWEs Killed	LWEs	LWEs Killed	LWEs	LWEs Killed	LWEs	LWEs Killed	LWEs Surrendered
	S	Surrendere	d	Surrendere	d	Surrendered	(up to 30.06.16)	(up to 30.06.16)
Andhra Pradesh	1	64	3	78	2	100	3	10
Bihar	0	3	1	4	2	22	5	9
Chhattisgarh	38	28	35	413	48	323	62	719
Jharkhand	12	15	8	19	23	14	12	7
Madhya Pradesh	0	0	0	0	0	0	0	0
Maharashtra	26	53	10	43	2	29	8	32
Odisha	23	101	6	100	10	73	8	23
Telangana	0	18	0	16	2	9	0	4
Uttar Pradesh	0	0	0	0	0	0	0	0
West Bengal	0	0	0	3	0	0	0	0
Other	0	1	0	0	0	0	0	0
Total	100	283	63	676	89	570	98	804

Statement-II

Funds released under Security Related Expenditure (SRE) Scheme for LWE affected States during the last three years

/ Linco	110	_	Iolzh \
(Figs.	1111	•	lakh)

States	2013-14	2014-15	2015-16
Andhra Pradesh	1798.02	1202.21	1254.50
Bihar	1710.89	1898.79	1799.40
Chhattisgarh	4214.41	4179.51	7310.92
Jharkhand	4778.74	4801.23	5933.16
Madhya Pradesh	55.75	140.07	150.82
Maharashtra	738.51	1758.21	1885.97
Odisha	4813.30	4624.69	5035.27
Telangana	-	509.56	743.04
Uttar Pradesh	533.28	316.02	395.91
West Bengal	2065.10	1277.71	1356.01
Total	20708.00	20708.00	25865.00

Constitution of official language implementation committee

†1101. DR. SATYANARAYAN JATIYA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the date-wise and Ministry-wise details of constitution of official language implementation committee, year-wise status of required meetings during the years 2014-15, 2015-16, 2016-17 in the Ministries under Central Government; and
- (b) the Ministry-wise details of target and achievement of correspondence under annual programme in 'A' region with reference to above?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) As per the directions of Department of Official Language, the Official Language Committees have been constituted in the Central Government Ministries/Departments. Four meetings of this Committee are to be held in a year. The year-wise details of the meetings held in 2014-15 and 2015-16 are given in the Statement-I (*See* below). The details of the year 2016-17 are not due yet as it is current financial year.

[†] Original notice of the question was received in Hindi.